

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

31(ND)/2016

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.04.2018.**

**NAME OF THE COMPANY: Anil Goyal & Ors. V/s. M/s. Kalyan  
Polypacks Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

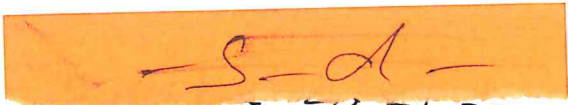
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner:** Ms. Preeti Nair, Advocate

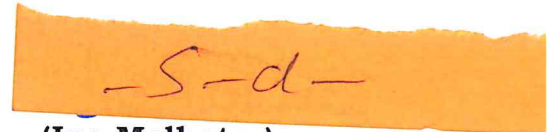
**For the Respondent:** None

**ORDER**

Renotify this case on 25.5.2018 for arguments.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**